## GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1018
ANSWERED ON:10.07.2009
HOUSES FOR FLOOD AFFECTED FAMILIES
Panda Shri Baijayant

## Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to construct additional houses for flood and fire affected families in various States including Orissa under Indira Awaas Yojana (IAY); and
- (b) if so, the details thereof?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI PRADEEP JAIN 'ADITYA')

(a) & (b): As per IAY guidelines, an amount of up to 10% of district's annual allocation under IAY or Rs. 70.00 lakh, whichever is higher, can be released for reconstruction of houses damaged due to floods, fire, riot, arson etc. 'out of 5% IAY funds meant for natural calamity'. For this purpose, a request is required to be sent by the State Government to this Ministry alongwith necessary details such as the nature and period of calamity; extent of damage; list of households whose houses have been damaged and are required to be reconstructed; and State Government's assurance to provide State matching share immediately after receipt of Central share. Further, in the case of fire, riots and arson, the District Collectors/District Magistrate/Deputy commissioners at district level have been authorized to first incur expenditure for this purpose out of the normal IAY funds or from their own resources and thereafter to get reimbursement from this Ministry after submitting the requisite documents.

Releases under this provision are demand driven. Hence, when a request in this regard is received from any State/UT, the same is considered in terms of the above guidelines. No request for release of funds under `5% IAY` was received from the State Government of Orissa in 2008-09. However, in response to a letter written by the Chief Minister of Orissa to the Union Home Minister in September, 2008 for a special package of 2 lakh houses for flood affected districts, the State Government was permitted to re¬distribute the amount of Rs. 126.09 crore allocated to the State out of economic stimulus package for construction of 96066 houses, among the districts so as to provide more funds to the flood affected districts.